GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6094 ANSWERED ON:03.05.2013 CONFERENCE ON PROTECTION OF WOMEN Krishnaswamy Shri M.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Sixth National Conference on Protection of Women from Domestic Violence Act (PWDVA), 2005, was held in New Delhi recently; and

(b) if so, the details thereof including the names of States that participated in the said conference and the outcome thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): Yes, Madam. National Conference on Effective Implementation of the Protection of Women from Domestic Violence Act, 2005 was held on 21st January, 2013. The Conference debated and engaged with several important conceptual and empirical issues on violence against women and deliberated on strategies for making the law an effective tool of change. Andhra Pradesh, Madhya Pradesh, Arunachal Pradesh, Maharashtra, Karnataka, Kerala, Gujarat, Rajasthan, Andaman & Nicobar, Haryana and Delhi States have participated in the above Conference. The outcome of the Conference is that the best practices manual and resource tool for monitoring and evolution of PWDVA Act was released and discussed.